

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(29)

C.S.P. No. 290/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Plasto Container (India) Pvt. Ltd.

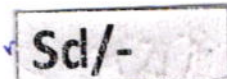
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. G. S. Lahoti	Lawyer	 03/1/2018

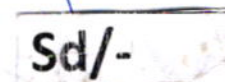
ORDER

CSP No. 290/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 17.01.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)